

Collector, Agrarian and Another

Vs

Gurdev Singh and Others

Civil Appeals No. 1885 of 1982 with Nos. 1129 of 1985, 3042 of 1981, 6252 of 1990 and 1283 of 1988, SLPs (C) Nos. 8201 of 1989, 4061 of 1983, 10903 of 1982, 7044 of 1983, 14690 and 17260 of 1985, CAs Nos. 1493 of 1977, 2383 of 1978 and 4773-75 of 1989, SLP (C) No. 14104 of 1985, CAs Nos. 3532 of 1987, 5 and 6 of 1983, 928, 4860, 4895, 4832-35, 224 and 1817 of 1990

(N. P. Singh, Kuldip Singh, M. M. Punchhi, M. K. Mukherjee, S. Saghir Ahmadi JJ)

01.08.1996

ORDER

All the above-mentioned matters may be listed before an appropriate bench for final disposal in light of the judgment of this Court in the case of Ujjagar Singh v. Collector [(1996) 5 SCC 14] (Civil Appeals Nos. 1208-09 of 1975) delivered today.